

(c) whether Government have found it feasible to have the price printed on every metre of the textile goods so that the common man is not duped?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) During the year, 1978, 2597 million meters of cloth were produced in medium varieties i.e., varieties using yarns in counts ranging from 17 to 40s.

(b) There is a large variety of cloth produced in medium categories and it is not possible to precisely indicate the highest and lowest prices and the quantities available at these prices.

(c) At present, mills are required to print on every metre of cloth ex-mill price plus excise incidence leaving it to the consumer to exercise his bargaining power at retail level.

**Issue of Replenishment Licences to National Federation of Industrial Cooperatives Ltd.**

4078. SHRI BIRENDRA PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether any Replenishment Licences have been issued to the National Federation of Industrial Cooperatives Ltd. against the Export of Woollen Namdha, Woollen Knitwear, Nylon Knitwear, Handicrafts, Handloom and Footwear;

(b) if so, the period for which the licences were given and its value from January 1969 to December, 1978;

(c) whether the Ministry is satisfied that these licences were utilised properly as per the terms and condi-

tions stipulated by the issuing authority; and

(d) if not, whether Government have taken any steps against the mis-utilisation of the above mentioned licences?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) to (d). Particulars of import licences are published in the Weekly Bulletins of Import Licences, Export Licences and Industrial Licences issued by the Chief Controllers of Imports & Exports, New Delhi, copies of which are available in Parliament library. The information whether these licences were utilised properly as per terms and conditions stipulated by the issuing authority, is being collected and will be laid on the Table of the House.

**SC/ST P.C.S. Officers in Delhi Administration**

4079. SHRI MAHI LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) total number of Grade-I and PCG officers in Delhi Administration; and number of SC/ST Officers out of them in these Grades, separately;

(b) number of posts reserved for ST communities and remained unfilled because of non-availability of ST candidates; and

(c) whether these unfilled posts have been or are being transferred to Scheduled Caste candidates; if not, the reasons therefor when the suitable Scheduled Caste candidates are available in Delhi Administration?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
AND IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS  
(SHRI C. D. PATIL):**

- (a) Total number of Grade I and P.C.S. Officers in Delhi Administration and the number of S.C./S.T. officers out of them in these grades;
- (a) Total number of Grade-I and DANICS officers in Delhi Administration and number of Scheduled Caste and Scheduled Tribe officers out of them in these grades, is as follows:—

|                 | Gen. Cate-<br>gory | Sch. Caste | Sch. Tribe | Total |
|-----------------|--------------------|------------|------------|-------|
| DANICS Officers | 83                 | 7(*)       | 1          | 91    |

(\*) Excluding 3 S.C. Officers who resigned on securing higher employment.

|                   |     |    |    |     |
|-------------------|-----|----|----|-----|
| Grade I Officers. | 323 | 27 | .. | 350 |
|-------------------|-----|----|----|-----|

- (b) Number of posts reserved for S.T. communities remaining unfilled because of non-availability of S. T. candidates.

|                  |   |   |   |       |
|------------------|---|---|---|-------|
| (b) DANICS       | . | . | . | Nil   |
| Grade-I Officers | . | . | . | 14(*) |

(\*) Excluding lapsed posts.

- (c) Whether these unfilled posts have been or are being transferred to S.C. candidates; if not, the reasons therefor when suitable S.C. candidates are available in Delhi Administration.

- (c) There has been a back-log in the filling up of the vacancies in Grade-I reserved for Sch.-Caste itself on account of the non-availability of such officials within the zone of consideration. Therefore exchanging the vacancies reserved for S.T. by S.C. according to the instructions, does not arise.

**Taking Over of Automobile Industry**

4081. SHRI MOHD. SHAFI  
QURESHI:

Will the Minister of INDUSTRY be pleased to state whether Government propose to take over automobile industry from the private hands in order to have a well knit and coordinated national transport policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): Government are presently considering various proposals including the participation of the public sector, for upgradation of the Automotive Industry. There is no decision to nationalise the Automobile Industry.

बस्तर में एक सीमेंट के कारखाने की स्थापना

4083. श्री रामेश्वर पट्टीहार : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि भारतीय सीमेंट निगम बस्तर जिले में एक सीमेंट का कारखाना कब तक स्थापित कर देगा और यह कब तक सीमेंट का उत्पादन कर देगा ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जनकमयी प्रसाद काबड़) : भारतीय सीमेंट निगम लि० ने अभी तक नम्य प्रवेश के बस्तर जिले के जागवलपुर में बुला पत्थर निक्षेपों की पर्याप्त मात्रा का पता लगाया है। किन्तु निगम विभिन्न निमाणाधीन परियोजनाओं में पहले से ही व्यस्त है तथा नम्य प्रवेश में पहले ही प्रत्येक सीमेंट संयंत्र विद्यमान है, अतएव वहाँ सीमेंट संयंत्र की स्थापना करने के लिए औपचारिक स्वीकृति अभी नहीं दी गई है।